

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Service Tax Appeal No. 60230 of 2024

[Arising out of Order-in-Appeal No. APP/PKL/COMMR/153/2023-24 dated 12.02.2024 passed by the Commissioner (Appeals), CGST, Panchkula]

Bhagwan Dutt

350-B Block, Chopra Garden,
Yamuna Nagar,
Haryana 135001

.....Appellant

VERSUS

**Commissioner of Central Goods & Service
Tax, Panchkula**

GST Bhawan, Sector 25,
Panchkula,
Haryana 134116

.....Respondent

APPEARANCE:

Present for the Appellant: Sh. Naveen Bindal & Sh. Bharat Jain, Advocates

Present for the Respondent: Sh. Aniram Meena & Sh. Yashpal Singh,

Authorized Representatives

CORAM:

HON'BLE Mr. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE Mr. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING/DECISION: 08.07.2024

O R D E R

Appeal is allowed by way of remand. For order, see order of date passed in Service Tax Appeal No. 60229 of 2024.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**